

Central Administrative Tribunal
Principal Bench: N. Delhi

CP No. 86/97
OA No. 607/96

10

New Delhi, this the 21st day of April, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)

Hon'ble Shri S. P. Biswas, Member (A)

1. Lala Ram s/o Mukta Prasad,
R/o 650, Kamla Nehru Nagar,
Ghaziabad (UP).
2. Dharamender Kumar s/o Vijay Kumar,
R/O S-1/84, Shastri Nagar,
Ghaziabad (UP).
3. Kanhiya Lal,
r/o S-1/84, Shastri Nagar,
Ghaziabad (UP).

(By Shri S.K.Gupta, Advocate)

...Petitioners

Versus

1. Shri J.M.Mehra,
Chief Commissioner,
Income Tax Department,
Kanpur (UP).
2. Shri S. Rehman,
Assistant Commissioner,
Income Tax Department,
Aayekar Bhawan, Meerut (UP).
3. Ms Archana Ranjan,
Deputy Commissioner,
Income Tax Department,
Ghaziabad (UP).

(By Shri V.P.Uppal, Advocate)

...Respondents

ORDER (ORAL)

(Dr. Jose P. Verghese, Vice-Chairman)

Learned counsel for the respondents has filed the reply and stated that the respondents have complied with the orders of this order dated 4.11.1996. Order in compliance dated 17.4.1997 is at page 4 of the reply.

In view of the facts and circumstances, we dispose of this Contempt Petition giving liberty to the petitioner to agitate if any part of the order still to be complied with according to the perspective of the petitioner.

Notices issued are discharged.

S.P.Biswas
(S.P.Biswas)
Member (A)

na/

Verghese
(Dr. Jose P. Verghese)
Vice-Chairman (J)